

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: August 8, 2006

NO. 1461/DR (S)/2006

Smt. **Priti Srivastava-III**, Additional Civil Judge, Junior Division, Mohammadabad (Ghazipur) to be Civil Judge, Junior Division, Ghazipur vice Sri Ramesh Dubey.

NO. 1462/DR (S)/2006

Sri **Ramesh Dubey**, Civil Judge, Junior Division, Ghazipur to be Additional Civil Judge, Junior Division, Mohammadabad (Ghazipur).

BY ORDER OF THE COURT,

Sd/-
(SWATANTRA SINGH)
REGISTRAR GENERAL

No. 173/DR (S)/2006: Allahabad: Dated: August 8, 2006.

Copy forwarded for information & necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on Email).
7. The District & Sessions Judge, Ghazipur. (Information available on E-mail).

The officers mentioned above shall hand over charge of his/her present post and shall proceed to take over charge of his/her new posting immediately.

The certificates of handing and taking over charges may please be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

The officers have been transferred on their own request they are not entitled for any T.A. under Rule 42 of chapter-IV of F.H.B. Volume-III.

It is to add that local arrangement shall be made by you in pursuance of Court's Circular Letter No.27/D.R.(S)/2000 dated 21.6.2000.

8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.
10. The Officer on Special Duty (Computer)/Incharge Computer Centre, High Court, Allahabad.
11. The Assistant Registrar (Budget), High Court, Allahabad.
12. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
13. The Director, Printing & Stationery, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
14. P.S. to Hon'ble Administrative Judge, Ghazipur. (Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-

(K. K. RANJAN)
DEPUTY REGISTRAR (SERVICES)